HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

CRA No. 49/2016 1A Nos. 01/2016 & 02/2018

Jarnail Singh

...Appellant(s)

Through: - Mr. O.P Thakur, Advocate.

V/S

State of J&K

...Respondent(s)

Through: - Mr. Rajesh Thappa, Dy. A. G.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Rajesh Thappa, learned Deputy Advocate General seeks and is granted time to file nominal roll of the appellant by the next date.

List for consideration on 29.04.2020.

(PUNEET GUPTA) JUDGE

Jammu 23.04.2020 Pawan Chopra